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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 9th Session of 15th Lok Sabha and assented to by the President.

SECRETARY GENERAL: Madam Speaker, I lay on the Table the following seven Bills passed by the Houses of Parliament during the Ninth Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on 23rd November, 2011:-

- 1. The Appropriation (No. 4) Bill, 2011;
- 2. The Chartered Accountants (Amendment) Bill, 2011;
- 3. The Company Secretaries (Amendment) Bill, 2011;
- 4. The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2011;
- 5. The Appropriation (Railways) No. 3 Bill, 2011;
- 6. The Cost and Works Accountants (Amendment) Bill, 2011; and
- 7. The Academy of Scientific and Innovative Research Bill, 2011.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 10 Bills passed by the Houses of Parliament and assented to by the President:-

- 1. The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2011;
- 2. The Cable Television Networks (Regulation) Amendment Bill, 2011;
- 3. The Damodar Valley Corporation (Amendment) Bill, 2011;
- 4. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011;
- 5. The New Delhi Municipal Council (Amendment) Bill, 2011;
- 6. The Life Insurance Corporation (Amendment) Bill, 2011;
- 7. The Petroleum and Mineral Pipelines (Acquisition of Rights of User in Land) Amendment Bill, 2011;
- 8. The Export-Import Bank of India (Amendment) Bill, 2011;
- 9. The Constitution (Ninety-Seventh Amendment) Bill, 2011; and
- 10. The Factoring Regulation Bill, 2011.

(Placed in Library, See No. LT 6165/15/12)

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